



THE MADRAS LEGISLATIVE ASSEMBLY

THIRD ASSEMBLY

FIRST SESSION - FIRST AND SECOND MEETINGS

29th March to 7th May 1962

RESUME

GOVERNMENT OF MADRAS

**Legislative Assembly Department
Fort St. George, Madras-9**

MADRAS LEGISLATIVE ASSEMBLY

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**RESUME OF WORK DONE BY THE MADRAS LEGISLATIVE ASSEMBLY FROM
29TH MARCH TO 7TH MAY 1962**

After the General Elections, the Madras Legislative Assembly was constituted on the 3rd March 1962. Two hundred and six Members were elected from various constituencies and one Member (Srimathi A. Suares) was nominated by the Governor to the Assembly to represent the Anglo-Indian Community.

II Sittings of the Assembly

- (i) Number of sittings-9 days.
- (ii) Number of hours-37-06.

III. Swearing in of Members

Sri R. Krishnaswamy Naidu, Member, Legislative Assembly representing Rajapalayam constituency was appointed as Temporary Speaker by the Governor, in exercise of the powers conferred by Article 188 of the Constitution, before whom the oath or affirmation may be made by the Members of the Legislative Assembly under the said Article. He made and subscribed his oath before the Governor on 24th March 1962 at Raj Bhavan, Guindy. All the other Members made the oath or affirmation before the Temporary Speaker, or the Hon. the Speaker as detailed below:-

(i) On the 29th March 1962. -Two hundred and two Members made and subscribed the oath or affirmation before the Temporary Speaker. Of these, 138 Members swore in the name of God and 64 Members solemnly affirmed their allegiance to the Constitution. 196 Members took their oath or made affirmation in Tamil and 6 Members in English.

(ii) On the 31st March 1962.-Two Members made and subscribed the oath in Tamil before the Temporary Speaker

(iii) On the 23rd April 1962.-Two Members made and subscribed the oath in Tamil before the Speaker at his Chamber.

IV. Election of Speaker and Deputy Speaker

On the 31st March 1962, Sri S. Chellapandian and Sri K. Parthasarathy were unanimously elected as the Speaker and the Deputy Speaker of the Assembly as they were the only candidates validly nominated for election as the Speaker and the Deputy Speaker of the Assembly respectively.

The names of the proposers and seconders are given below:-

<i>Name of the Speaker/Deputy Speaker (1)</i>	<i>Proposer. (2)</i>	<i>Secunder. (3)</i>
Speaker- Sri. S. Chellapandian.	Sri M. Bhaktavatsalam. Sri P. Kakkan Sri M. D. Thiagaraja Pillai	Sri K. S. Nataraja Gounder. Srimathi Jothi Vencatachellum. Srimati T. N. Anandanayaki.
Deputy Speaker- Sri K. Parthasarathy.	Sri. M. Bhaktavatsalam Sri K. T. Kosalram Sri. K. S. Abdul Aziz.	Sri. P. Kakkan. Sir M. S. Selvarajan. Sri S. Sivasubramanian.

V. Governor's Address

Sri Bishnuram Medhi, Governor of Madras addressed the Members of both the Houses of the Legislature assembled together at the Assembly Chamber, Fort St. George, Madras-9 at 11 a.m. on the 23rd April 1962.

There was a general discussion in the Assembly on the Governor's Address for four days, viz, 24th, 25th 26th and 27th April 1962. 102 Members took part in the discussion.

Srimathi T. N. Anandanayaki moved the Motion of Thanks to the Governor for his Address and Sri. J. Matha Gowder seconded. Twenty-two amendments were moved to the Motion of Thanks. The amendment moved by Sri M. Kalyanasundaram regretting the failure of the Government to increase the scales of D.A. of all categories of employees in the services of the State Government, Local Bodies and Educational Institutions, proportionate to the rise in the cost of living, etc., was pressed to a division and the House divided as follows:-

Ayes	54
Noes	113
Neutrals	3

The amendment was declared lost.

Another amendment moved by Sri M. Karunanidhi regretting the failure of the Government to nationalise the bus transport was also pressed to a division and the House divided as follows:-

Ayes	49
Noes	112
Neutrals	6

The amendment was declared lost.

The other amendments were either withdrawn or put and lost, and the Motion of Thanks was passed without any amendment.

VI. Panel of Chairmen

On the 24th April 1962 the Hon. the Speaker announced the following Panel of Chairmen for the first session of the Third Legislative Assembly:-

- (1) Srimathi Rajathi Kunchithapatham.
- (2) Sri N. S. Sundararajan.
- (3) Sri T. M. Nallaswamy.
- (4) Sri A. Raghava Reddy.
- (5) Sri S. Madhavan.
- (6) Sri A. Swamidhas.

VII. Constitution of Committees

The following Committees were constituted:-

- I. The Business Advisory Committee.
- II. The Rules Committee.
- III. The Committee on Government Assurances.
- IV. The Committee on Estimates.
- V. The Committee on Public Accounts.
- VI. The Committee of Privileges.
- VII. The Committee on Subordinate Legislation.
- VIII. The House Committee.

The composition of each of the above Committees is as detailed below:-

1. Business Advisory Committee Constituted on 24th April 1962

- 1 Chellapandiyan, Hon. Sri S. (Chairman).
- 2 Bhaktavatsalam, Hon, Sri M.
- 3 Ganesan, Sri Saw.
4. Kalyanasundaram, Sri M.
- 5 Kakkan, Hon. Sri P.
- 6 Nedunchezhiyan, Sri V. R.
- 7 Parthasarathi, Sri K.
- 8 Ramaiah, Hon, Sri V.
- 9 Ramachandran, Sri P.

**2. Rules Committee
Constituted on 24th April 1962**

- 1 Chellapandian, Hon. Sri S. (Chairman).
- 2 Bhaktavatsalam, Hon. Sri M.
- 3 Ganesan, Sri Saw,
- 4 Kalyanasundaram , Sri M.
- 5 Kosalram, Sri K. T.
- 6 Madhavan, Sri S.
- 7 Narayanaswamy Pillai, Sri K.
- 8 Natarajan, Dr. B.
- 9 Nedunchezhiyan, Sri V. R.
- 10 Parameswaran, Sri B.
- 11 Parthasarathy, Sri K.
- 12 Ramachandran, Sri P.
- 13 Ramachandra Reddy, Sri N.
- 14 Ramasami Naidu, Sri S.
- 15 Sasivarma Thevar, Sri T. L.

**3. Committee on Government Assurances
Constituted on 24th April 1962**

1. Kunjan Nadar, Sri A. (Chairman).
2. Arangannal, Sri Rama.
3. Chinnammunisamy Chetty, Sri N.
4. Elumalai, Sri T. P.
5. Lakshmikantam, Srimathi P. K. R.
6. Muthiah, Sri V. A.
7. Nataraja Gounder, Sri K. S.

**4. Committee on Estimates
Constituted on 5th May 1962**

- 1 Nallasamy, Sri T. M. (Chairman).
- 2 Anandanayaki, Srimathi T. N.
- 3 Arangannal, Sri Rama.
- 4 Ardhanareeswara Gounder, Sri K. S.
- 5 Bhaktavatsalam, Hon. Sri M.
- 6 Kadambavanasundaram, Sri T.
- 7 Matha Gowder, Sri J.
- 8 Nedunchezhiyan, Sri V. R.
- 9 Ponnappa Nadar, Sri R.
- 10 Raghava Reddy, Sri A.
- 11 Ramachandran, Sri P.
- 12 Sasivarna Thevar, Sri T. L.
- 13 Sriramulu, Sri P. V.
- 14 Thiagaraaja Pillai, Sri M. D.
- 15 Vadivelu, Sri M. P.
- 16 Viswanathan, Sri C. G.

Associate Members from Legislative Council

- 1 Anbazhagan, Sri K.
- 2 Chidambaranathan, Dr. A.
- 3 Chidambara Mudaliar, Sri A.
- 4 Muthukannappan, Vidvan, T.
- 5 Subramanyam, Sri A.

**5. Committee on Public Accounts
Constituted on 5th May 1962**

- 1 Nedunchezhiyan, Sri V. R. (Chairman).
- 2 Alagamuthu, Sri T. P.
- 3 Alagiriswamy, Sri M.
- 4 Bhaktavatsalam, Hon. Sri M.
- 5 Elumalai, Sri T. P.
- 6 Kalyanasundaram, Sri M.
- 7 Krishnamoorthy, Sri V.
- 8 Mathialagan, Sri K. A.
- 9 Mookiah Thevar, Sri K.
- 10 Nallasamy, Sri T. M.
- 11 Palaniswamy Gounder, Sri K. N.
- 12 Ramalingam, Sri N. S.
- 13 Ramanathan, Sri V.
- 14 Senapathy Gounder, Sri A.
- 15 Swaminathan, Sri R. V.
- 16 Thangavelu, Sri R.

Associate Members from Legislative Council

- 1 Dorairaj Pilai, Sri T.
- 2 Karayalar, Sri L. S.
- 3 Seshachariar, Sri M.
- 4 Sivasankara Mehta, Sri P.
- 5 Subbiah Chettiar, Sri M.

**6. Committee of Privileges
Constituted on 5th May 1962**

- 1 Parthasarthy, Sri K. (Chairman).
- 2 Ganesan, Sri Saw.
- 3 Govindan, Sri Pulavar, K.
- 4 Mani, Sri V. S. S.
- 5 Nallasivam, Sri K. R.
- 6 Narayanaswamy Pillai, Sri K.
- 7 Parvathi Arjunan, Srimathi.
- 8 Rajagopal, Sri P.

- 9 Rajaram, Sri G.
- 10 Rajathi Kunjithapatham, Srimathi.
- 11 Ramachandran, Sri P.
- 12 Ramalingam, Sri S.
- 13 Sankaran, Sri V.
- 14 Subbiah, Sri A. K.
- 15 Swamidhas, Sri A.
- 16 Venkataraman, Sri G.

**7. Committee on Subordinate Legislation
Constituted on 24th April 1962**

- 1 Parthasarathy, Sri K. (Chairman).
- 2 Anandanayaki, Srimathi T. N.
- 3 Karivengadam, Sri M. V.
- 4 Krishnamoorthi, Sri V.
- 5 Mookiah Thevar, Sri K.
- 6 Sankaran, Sri V.
- 7 Shanmugasundaram, Sri N.
- 8 Srinivasan, Sri C.
- 9 Suares, Srimathi, A.
- 10 Venkataraman, Sri G.

Associate Members from Legislative Council

- 1 Balasubramania Ayyar, Sri K.
- 2 Gajapathi Nayagar, Sri A.
- 3 Seshachariar, Sri M.

**8. House Committee
Constituted on 5th May 1962**

- 1 Parthasarathy, Sri K. (Chairman).
- 2 Cheemaichamy, Sri K.
- 3 Duraiyaran, Sri A.
- 4 Gomathi Sankara Dikshithar, Sri G.
- 5 Karchagowder, Sri T.
- 6 Kariamanicka Ambalam, Sri KR. RM.
- 7 Kesava Reddy, Sri T. B.
- 8 Lakshmikantham, Srimathi P. K. R.
- 9 Muthiah, Sri V. A.
- 10 Nanjunda Row, Sri S.
- 11 Palani Pillai, Sri P.
- 12 Rajangam, Sri N.
- 13 Ramachandra Rayar, Sri A.
- 14 Ramachandran, P.
- 15 Sountharapandiyan, Sri N.
- 16 Veerappa Chettiar, Sri R. S.

VIII. Bills-Government Bills

(1) Introduced in the Assembly-

(i) The Madras Sugar Factories Control Amendment Bill, 1962 was introduced on 25th April 1962.

(ii) The Madras Buildings (Lease and Rent) Control Amendment Bill, 1962 was introduced on 27th April 1962.

(iii) The Madras Iruvaram Inam Estates (Abolition and conversion into Ryotwari) Bill, 1962 was introduced on 27th April 1962.

(iv) The Madras Inams (Abolition and Conversion into Ryotwari) Bill, 1962 was introduced on 27th April 1962.

(v) The Madras Lease holds (Abolition and conversion, into Ryotwari) Bill 1962 was introduced on 7th May 1962.

(vi) The Madras General Sales Tax Amendment Bill, 1962 was introduced on 7th May 1962.

(2) Passed in the Assembly-

(i) The Madras Sugar Factories Control Amendment Bill, 1962 which was introduced on 25th April 1962, was passed on 26th April 1962.

(ii) The Madras Buildings (Lease and Rent) Control Amendment Bill, 1962 which was introduced on 27th April 1962, was passed on 4th May 1962.

(3) Referred to Joint Select Committee-

(i) The Madras Iruvaram Inam Estates (Abolition and Conversion into Ryotwari) Bill, 1962.

(ii) The Madras Minor Inam (Abolition and Conversion into Ryotwari) Bill, 1962.

(iii) The Madras Lease-holds (Abolition and Conversion into Ryotwari) Bill, 1962. which were introduced on 27th April 1962, were referred to Joint Select Committees on 4th May 1962.

IX (a) Government Motions

On the 24th April 1962 the Government Motion regarding association of three Members of the Council with the Committee on Subordinate Legislation was moved and carried.

On the 5th May 1962 the following Government Motions were moved and carried:-

(i) Association of five Members of the Council with the Committee on Estimates for the financial year 1962-63.

The amendment of Sri M. Kalyanasundaram relating to the substitution of the word "three" instead of the word "Five" in the motion was by leave withdrawn.

Association of Five Members of the Council with the Committee on Public Accounts for the financial year 1962-63.

IX (b) Government Resolution

On the 27th April 1962, the Government resolution moved by Hon. Sri Nallasenapathi Sarkarai Manradiar, Minister for Co-operation regarding "Increase in the maximum amount of guarantee given by the State Government in respect of debentures issued by the Madras Co-operative Land Mortgage Bank, Limited, was carried.

X Calling attention-Statements under Rule 41.

During the period, three statements were made by the Hon. Ministers under Rule 41, details of which are given below:-

<i>Sl.No.</i>	<i>Date on which the statement was made.</i>	<i>Name of the member who called attention.</i>	<i>Minister who made the Statement.</i>	<i>Subject matter of the statement.</i>
(1)	(2)	(3)	(4)	(5)
1.	4th May 1962.	Sri M. Kalyanasundaram.	Minister for Industries.	Inadequate allotment of Industrial coke for the State resulting in retrenchment and lay off of workers in the Engineering Industry in the State particularly in Coimbatore district.
2.	5th May 1962	Sri K. N. Palani. Swami Gounder.	Minister for Works.	Declaration of Palladam and Dharapuram taluks as famine areas and under taking of immediate famine Relief works in those areas.
3.	7th May 1962.	Sri V. Krishnamoorthy.	Minister for Finance.	Publication and supply of text books by Government to school Children for next school year.

XI Statements under Rule 82

During the period, two statements were made by the Hon. Ministers under Rule 82 details of which are given below:-

<i>Serial Number</i> (1)	<i>Date on which the Statement was made.</i> (2)	<i>Minister who made the Statement.</i> (3)	<i>Subject-matter of the Statements.</i> (4)
1.	5th May 1962	Minister for Works.	Delay in the issue of rules under the Madras Occupants of Kudiyruppu (Protection from Eviction) Act, 1961. (Act 38 of 1961.)
2.	7th May 1962	Minister for Finance.	Cyclone that passed through Coimbatore and Madurai Districts on 3rd May 1962.

XII Obituary References

The Hon. Speaker announced to the House the passing away of the following Members of the Legislative Assembly, details of which are given below:-

<i>Serial Number.</i> (1)	<i>Name of the Member who passed away.</i> (2)	<i>Date of Death.</i> (3)	<i>Date of reference to the House.</i> (4)
1.	Sri G. Annammalai MuthuRaja.	27th January 1962.	24th April 1962.
2.	Dr. P. S. Srinivasan.	27th January 1962	24th April 1962.
3.	Sri A. Kaleswara Rao	26th February 1962.	24th May 1962.
4.	Sri K. C. Saptharishi Reddiar.	24th April 1962.	4th May 1962.
5.	Sri N. R. M. Muthu Thevar.	1 st May 1962	4th May 1962.

The House stood in silence for two minutes as a mark of respect to the departed souls, on those days on which the references were made.

XIII. The Madras State Electricity Board Budget

On the 5th and 7th May 1962, the House discussed the Annual Financial Statement for 1962-63 and the Supplementary Financial Statement for 1961-62 of the Madras State Electricity Board which was placed on the table of the House on 31st March 1962.

Forty –four Members took part in the above discussion

XIV. Matter of Privilege

On the 7th May 1962 the Hon. Speaker informed the House that he had received notice of a matter of privilege from Sri V. Krishnamoorthy about the comments in the Tamil weekly Bharatham, dated 6th May 1962, about a Member's speech and that it will be taken up at the next meeting.

XV. Serving of Summons

On the 25th April 1962, Hon. Speaker informed the House that he had received a summons from a Sub-Magistrate to be served on a Member and as such serving would amount to breach of the Rules, he had returned the summons and also requested the Government to impress on the Magistrate to follow the instructions already issued by the Government.

XVI. Expunction of Proceedings

The Hon. Speaker has ordered the expunction of certain remarks from the speech of Sri G. Rajaram delivered on 25th April 1962 so far as it affected another Member Sri M. Karunanidhi.

XVII. Papers laid on the Table of the House

During the period 93 papers out of which 60 under "A" viz., statutory rules and orders and 33 under "B" viz., reports and notifications were laid on the table of the House.

XVIII. Questions

During the period, 46 starred questions were answered.

FORT ST. GEORGE,
Madras, 29th May 1962

T. HANUMANTHAPPA
Secretary, Legislative Assembly